same relaxation which was given to the exarmy personnel was not also extended to ex-INA personnel who were members of the Armed Forces before?

Oral Answers

SHRI B. N. DATAR: No such concessions have been given to any other class of service. Here we are dealing with the civil side of the Government of India.

SHRI C. G. K. REDDY: I am only asking for the civil side. I was asking why the Government did not extend this relaxation to ex-INA personnel who wanted to civilian jobs?

SHRI B. N. DATAR: It was not considered necessary and proper in that case.

Mr. CHAIRMAN: He says it was not considered necessary in their cases.

SHRI C. G. K. REDDY: In spite of the fact that representations were made?

SHRI B. N. DATAR: Yes.

DR. K. N. KATJU: I am very deep'y concerned with the INA but then this is really a very old matter, 8-year eld. People who wanted to join the Service had later taken to private occupations in life and many of them have taken to farming and other business. With all respect I would ask, what is the good of pursuing such an old matter?

SHRI C. G. K. REDDY: Apart from the solicitude of the hon. Minister for the INA I was only asking why this relaxation was not made even seven years ago?

MR. CHAIRMAN: They are not responsible for that. They were not the Government then.

SHRI C. G. K. REDDY: They were in the high counsels of Government.

## SURVEY FOR DIAMOND MINES

•334. SHRI K. SURYANARAYANA: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state in how many places in the

Andhra districts of Madras State the Geological Survey of India have carried out surveys for diamond mines, and with what results?

to Questions

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): A statement giving the information regarding the places reported to have produced diamonds is placed on the table of the House. Fuller information on the subject is given in Chapter XVI on Diamonds in the Memoirs of the Geological Survey of India, Volume 80, Mineral Resources of Madras by Dr. M. S. Krishnan, a copy of which is available in the Library-of the House.

## STATEMENT

Places reported to have produced Diamonds

The Director, Geological Survey of India has stated that the following places are reported to have produced diamonds,—

Anantapur district.—Lattavaram (14°55' : 77° 16'), Gadde Hootoor (Pedda Hoturu—15°0' : 77" 18'), Ganjikunta (15°0'30": 77° 23'), Wajara Karur (15° 1': 77°23'), Bodasanipalle (15°1\* : 77°26'), Konganapalle (15\*11' : 77° 32'30"), Mulakalapenta (15°12' : 77° 31'), Upparapalle (15°13': 77°37'). Jonnagiri (15° 14': 77°34'), Gade Anantapuram near Jonnagiri, Pagadirayi (15° 16' : 77°35'30"), Peravali (15°17' : 77°30'), Girigotla (15°17' 30" : 77°33'), Tuggali (15°18' : 77°33'). More than one large and valuable stone has been found at Konganapalle within the last 16 years, and the Waira Karur neighbourhood is even at present yielding occasional stones to diligent searchers after good showers of rain.

Cuddapah district.—Chennur (14°34 :  $78^{\circ}$ 50'), Kanuparti or Kondapeta (14°33'30" 78°50'), Obalapalle near Kanuparti, Hussanapur and Gulagunta (14°51': 78°24').

Guntur district—Kollur (16°43': 80'3'), Madugula (16°30' : 79"38'), Mala4575

varam or Damarapad (16°36': 79"29'). and Puliehinta near Kollur.

district.—At Godavari Bhadrachalam (17°40': 80°53'), in the Godavari xiver.

Kistna district—Golapilli (16'43': 80° 56'), and Malavilli nearby Partial (1IT39' : 80°26'), and a few other neighbouring localities, Ust apali (16° A2': 80U1').

Kurnool district— Banganapalle (15\* 19' : 78° 15'), Basvvapur (15°24'30" : 78°39'), Devamuru (15°49'30" : 78"9'), Dhoni (15"23'30" : 77"54'), Gudipaud (15°44' : 78'16'), Munimadugu 15' 16' : 78°0'), Oruvaka.1 (15°41' : 78'H'), Ramallakota (15°34' : 78°1'), Timapu-rnm (15°32' : 78°5') and several other places.

SHRI K. SURYANARAYANA: Have any attempts been made by the department to survey the mineral possibilities in those areas?

SHRI B. N. DATAR: Attempts have been made but we are advised that we should not spend any money at this stage on this auestion.

SHRI C. G. K. REDDY: The question was whether the survey was made by the department. The Statement says that 'it is reported that villagers and other private persons collect precious stones on the surface of the earth! I should like to have an answer to the question whether survey was at all undertaken by the department.

SHRI B. N. DATAR: A survey has been made to my knowledge.

SHRI C. G. K. REDDY: But the statement does not show whether the survey was made and if so what was the result of that survey.

SHRI B. N. DATAR: Sir. this information would not have been available unless a survey had been made.

SHRI C. G. K. REDDY: May I draw his attention to the statement which has been laid on the table. It says, "The Director, Geological Survey of India has stated that the following places are reported to IMTS produced

diamonds". I want to know whether any survey was made on the reports that reached him through various channels.

SHRI B. N. DATAR: Sir, my information is that a preliminary survey has been made and the Director, Geological Survey of India, has stated that he would not advise Government to spend money on prospecting for diamonds in the areas under consideration unless Government are agreed to face a dead !oss of three lakhs of rupees.

## APPOINTMENT OF HIGH COURT JUDGES

\*335. SHRI H. C. MATHUR: Will the Minister for HOME AFFAIRS be pleased to state:

- fa) how many High Court Judges have been appointed during the last 3 years in each of the various States; and
- (b) how many vacancies of Judges exist in each State?

THE MINISTER - FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a) and (b): A statement is laid on the Table of the House.

## STATEMENT

Number of Judges appointed to High Courts during the last three years and number of existing vacancies.

Number

of Judges of exist

Name of High Court. Number

| app                    | oint ing | Vacan- |
|------------------------|----------|--------|
| ed during cies         |          |        |
| last                   | three    |        |
|                        | vegrs    |        |
| a                      | 2        |        |
| Allahbud High Court    | 8        |        |
| Assam High Court       | 1        | 7.     |
| Bombay High Court      | I        | 1      |
| Calcutta High Court    | 7        |        |
| Madras High Court      | 3        |        |
| Nagpur High Court      | 2        |        |
| Orissa High Court      | 2        |        |
| Patna High Court       | 5        | 1      |
| Punjab High Court      | I        |        |
| Hyderabad High Court   | I        | 2      |
| Madhya Bharat High Cou | irt 3    | 1      |
| Mysore High Court      | 1        |        |
| PEPSU High Court       | 1        |        |
| Rajasthan High Court   | 4        |        |
| Saurashtra High Court  | 2        |        |
| Travancore-Cochin High | 4        |        |
| Court                  | '        | 1      |
|                        |          |        |